

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**TA (Co. Act)39(PB)/2023**

**IN THE MATTER OF:**

Dr. Yadagiri R. Pendri & Anr. ... Applicant/Petitioner  
Vs  
Escientia Biopharma Private Limited & Others ... Respondent

**Order under Rule 16(d) of the NCLT Rules, 2016.**

**Order delivered on 10.11.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**(HEARING THROUGH VIDEO CONFERENCING)**

**PRESENT:**

For the Applicant : Mr. Gyanendra Kumar, Ms. Shreya Som, Mr. Soumya Dasgupta, Mr. Dwijesh Kapila, Mr. Aviral Singhal, Adv.  
For the Respondent : Mr. S. Niranjan Reddy, Sr. Adv., Mr. Amit Dhingra, Mr. Siddharth Agrawal, Mr. Shivam Raheja, Ms. Kesang Doma, Adv. for the R-2, R-3, R-8, R-9, R-10, and Ms. Anu Shrivastava, Adv. for the R-4 to R-7

**ORDER**

Ld. Counsel Mr. Gyanendra Kumar appeared through VC on behalf of the Applicant and sought some time to file the convenience chart and argue the matter.

Ld. Sr. Counsel Mr. S. Niranjan Reddy also appeared through VC on behalf of the Respondent.

At the request and with the consent of the parties, list the matter for a hearing **on 01.12.2023.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**